

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 27093/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS

Respondent(s)

(with office report)

Date : 16/10/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Kumar Singh,Adv.
 Mr. Abhishth Kumar,Adv.

For Respondent(s) Ms. Lalita Kohli,Adv.
 Mr. Abhishek Swarup,Adv.
 M/s Manoj Swarup & Co.,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 is reported to be dead. The learned counsel for the petitioners shall within a period of four weeks file an application for substitution to bring on record the Lrs. of the said respondent.

List again on 14.1.2016.

(M V RAMESH)
Registrar

MG